

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **GVR Infra Projects Ltd**

PETITION NUMBER : **CP/IB/941/2018**

APPLICATION NUMBER : **a) IA/IBC/2216/2023
b) IA(IBC)/425/2024**

ORDER

209.a. IA/IBC/2216/2023 IN CP/IB/941/2018

Ld. Counsel Mr. Vijay Vigneshwar for the Applicant. Ld. Counsel Mr. G. Dinesh Kumar for the Respondent.

In this case reply has been e-filed. Physical copy be filed within 3 days.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **22.08.2024**.

209.b. IA(IBC)/425/2024 IN CP/IB/941/2018

Ld. Counsel Mr. Vijay Vigneshwar for the Applicant. Ld. Counsel Mr. G. Dinesh Kumar for the Respondent. Ld. Counsel Ms. Santhi Chandra is present. Ld. Counsel Sai Srujan Tayi for R4. Ld. Counsel Akash B Shetty for R5.

Ld. Counsel for the Respondent stated that counter has been filed on 16.05.2024 and copy be served on the Applicant.

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Reply has been filed by R4 and copy be served on the Applicant.

Rejoinder, if any, be filed within a week thereafter.

R5 is yet to file reply.

Counsel for R5 is directed to file reply within 3 days and serve it on the Applicant.

List the application for hearing on **22.08.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk